

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 202**

**Company Appeal-11/252/ND/2022**

**IN THE MATTER OF:**

**Deputy Commissioner of Income Tax Benami ... Appellant/Petitioner**  
**Prohibition Unit-2**

**Versus**

**M./S Amarillo Trading Pvt. Ltd. & Ors. ... Respondent**

**Under Section: 252**

**Order delivered on 03.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already one past ten (1.10 pm) one of us (Member Technical) need to take up the matters listed before Chandigarh Bench of this Tribunal, in the afternoon, in the wake, let the matter be listed 12.07.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**